

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 1119
TO BE ANSWERED ON 8TH FEBRUARY, 2023**

NEW POST OFFICE ON POSTAL DEPARTMENT LAND

†1119. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is aware that the land belonging to postal department at Umri in district Nanded, Maharashtra is under unauthorised possession and has also been let out after getting constructed;
- (b) if so, the details thereof;
- (c) whether the Government proposes to dispossess the unauthorised occupant and build a new post office on the said piece of land since the post office in this area is running on rent for the last 40 years;
- (d) if so, the details thereof and the time by which the action is likely to be taken?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) Yes, Sir. The Department is aware that a portion of the vacant land located at Umri in Nanded district belonging to Postal Department is encroached and temporary structures have been erected.

(b) to (d) The issue of removal of encroachment on said plot of land in Umri has been taken up by the Department with District Collector, Nanded, Municipal Corporation and Police Authority for appropriate action. "Construction of a new post office building at a site is taken up, based on the operational priority and availability of funds".
